

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Chief Justice's Secretariat)

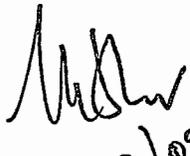
ORDER

No.: 1067 of 2023/Psy

Dated: 13/09/2023

In the interest of administration and smooth functioning of the Courts, the following transfers and postings of the Head Assistants, Senior Assistants and Junior Assistants in the Subordinate Judiciary of Jammu Division are hereby ordered:

1. Sh. Ram Paul Sharma, Head Asst./HRK, in the Court of Principal District & Sessions Judge, Jammu who has been transferred as Head Asst./Nazir in the Court of Munisff, Sunderbani vide High Court order No. 1010 of 2023/Psy dated 01.09.2023 is now transferred and posted as Head Asst./Nazir in the Court of Munisff, R. S. Pura vice Sh. Tsewang Dorji.
2. Sh. Tsewang Dorji, Head Asst./Nazir in the Court of Munisff, R. S. Pura is transferred and posted as Head Asst./Nazir in the Court of Munsiff, Sunderbani vice Sh. Ram Paul Sharma.
3. Sh. Shehnaz Ahmad Malik, Head Asst./HRK, in the Court of Principal District & Sessions Judge, Jammu who has been transferred as Head Asst./Nazir in the Court of Principal District & Sessions Judge, Poonch vide High Court order No. 1010 of 2023/Psy dated 01.09.2023 is now transferred and attached in the Court of Sub Judge, Jammu to look after the Criminal work of the said Court. However, he will draw his salary from the Court of Principal District & Sessions Judge, Poonch.
4. Sh. Jugal Kumar, Nazir/Head Asst. in the Court of Munsiff, Chennai is transferred and attached in the Court of Pr. District & Sessions Judge, Udhampur. However, he will draw his salary from the Court of Munsiff, Chennai.
5. Ms. Rachna Kumari, Sr. Assistant/ Nazir in the Court of Addl. District Judge (Bank Cases), Jammu who has been transferred as Sr. Assistant/ Nazir in the Court of CJM, Reasi vide High Court order No. 1010 of 2023/Psy dated 01.09.2023 is now transferred and posted as Sr. Asst/Misc Clerk in the Court of Principal District & Sessions Judge, Jammu vice Ms. Sweety Kumari Bhan.


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6. Ms. Sweety Kumari Bhan, Sr. Asst/Misc Clerk in the Court of Principal District & Sessions Judge, Jammu is transferred and posted as Nazir/Sr. Asst. in the Court of Sub Registrar, Jammu against the available vacancy.
7. Sh. Deepinder Singh, Sr. Assistant/ Reader in the Court of 2nd Addl. Munsiff, Jammu who has been transferred as Sr. Assistant/ Civil Clerk in the Court of Addl. District & Sessions Judge, Kathua vide High Court order No. 1010 of 2023/Psy dated 01.09.2023 is now transferred and posted as Sr. Assistant/ Civil Clerk in the Court of Sub Judge, Jammu vice Sh. Sushil Gupta.
8. Sh. Sushil Gupta, Sr. Asst/Misc Clerk in the Court of Principal District & Sessions Judge, Kathua who has been transferred as Sr. Assistant/ Civil Clerk in the Court of Sub Judge, Jammu vide High Court order No. 1010 of 2023/Psy dated 01.09.2023 is now transferred and posted as Sr. Assistant/ Civil Clerk in the Court of Addl. District & Sessions Judge, Kathua vice Sh. Deepinder Singh.
9. Sh. Makhan Lal, Sr. Asst./MACT Clerk in the Court of Principal District & Sessions Judge, Udhampur who has been transferred as Sr. Assistant/ Nazir in the Court of Sub Judge/CJM, Ramban vide High Court order No. 1010 of 2023/Psy dated 01.09.2023 is now transferred and posted as Sr. Assistant/Civil Clerk in the Court of Pr. District & Sessions Judge, Kishtwar vice Sh. Farooq Ahmad Tak.
10. Sh. Farooq Ahmad Tak, Sr. Assistant/Civil Clerk in the Court of Pr. District & Sessions Judge, Kishtwar is transferred and his services are kept at the disposal of Pr. District & Sessions Judge, Bhaderwah for further postings.
11. Sh. Ramneek Kumar, Sr. Assistant/ Civil Clerk posted in the Court of Principal District & Sessions Judge, Ramban and Sh. Fairoj Ahmad Bhat, Sr. Assistant/ Criminal Clerk posted in the Court of Principal District & Sessions Judge, Udhampur vide High Court order No. 1010 of 2023/Psy dated 01.09.2023 will swap their place of postings.
12. Sh. Hazik Nasir, Jr. Assistant in the Court of Fast Track Court (Rape cases), Ramban is transferred and his services are kept at the disposal of Pr. District & Sessions Judge, Bhaderwah for further postings.
13. Sh. Altaf Hussain, Criminal Clerk/Junior Asst. in the Court of Addl. Special Mobile Magistrate, Reasi who has been transferred as Judicial Clerk in the office of DC, Udhampur vide High Court order No. 1010 of 2023/Psy dated

Makhan Lal
13/09/2023

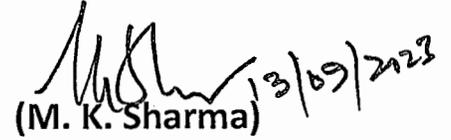
01.09.2023 is now transferred and his services are kept at the disposal of Pr. District & Sessions Judge, Reasi.

14.Sh. Sanjeet Singh, Jr. Assistant/Copyist in the Court of Munsiff, Majalta is transferred and posted as Cr. Clerk/Jr. Asst. in the Court of Munsiff, Chenani vice Sh. Love Kumar.

Note:-

1. *All the Presiding Officers are directed to ensure that transferees are relieved within 10 days from the date of issuance of this order. After the completion of 10 days the transferees shall be deemed to be relieved from their place of postings. Concerned Pr. District & Sessions Judges shall personally monitor the implementation of the order and report compliance.*

By Order of Hon'ble the Chief Justice.


(M. K. Sharma) 13/09/2023

**Principal Secretary to
Hon'ble the Chief Justice.**

No:- 839-54/Psy-644

Dated:- 13/09/2023

Copy to the:-

1. Registrar General, High Court of J&K and Ladakh, Srinagar.
2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
3. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
..... for information.
4. Pr. District & Sessions Judge, Jammu, Kathua, Poonch, Udhampur, Ramban, Kishtwar, Reasi, Bhaderwah for information & necessary compliance.
5. Addl. District & Sessions Judge, Kathua.
6. Fast Track Court (Rape Cases), Ramban.
7. Addl. District Judge (Bank Cases) & (Matrimonial Cases), Jammu.
8. Sub Judge, Jammu, Ramban.
9. Munsiff, Sunderbani, R. S. Pura, Chenani, Majalta.
10. Addl. Special Mobile Magistrate, Reasi.
11. Sub Registrar, Jammu.
12. District Magistrate, Udhampur.
..... for information.
13. CPC, e-Court, High Court of J&K, Jammu for uploading the same in the High Court website.
14. Director Finance, High Court of J&K and Ladakh for information.
15. Chief Librarian, High Court Wing, Jammu / Srinagar.
16. Order file.


Principal Secretary to
Hon'ble the Chief Justice.